

**Central Electricity Regulatory Commission
New Delhi**

Petition No. 87/TT/2023

Subject : Petition for determination of transmission tariff for the transmission assets under “220 kV Srinagar-Leh Transmission System (SLTS)” from 31.10.2019 to 31.3.2024.

Date of Hearing : **28.8.2024**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Jammu & Kashmir Power Transmission Corporation Limited and 16 others

Parties Present : Shri V. C. Sekhar, PGCIL

Record of Proceedings

The order in the present Petition was reserved on 29.4.2024. However, the order could not be issued prior to Shri Arun Goyal, Member, demitting the office. Accordingly, the matter is listed for the hearing today.

2. The Petitioner’s representative submitted that the pleadings had been completed in the matter, and arguments were heard, and requested the Commission to issue an order on the basis of the information available on record.

3. Considering the submissions of the Petitioner’s representative, the Commission reserved the order in the matter.

By order of the Commission

sd/-
(T. D. Pant)
Joint Chief (Law)

